

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 309
(IB)-17(ND)2019

New IA-2680/2023 New IA-2683/2023 New IA-2687/2023

IN THE MATTER OF:

M/s. Ample Infrastructure Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Intellicity Business Park Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016 (R. Plan)

Order delivered on 17.05.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For G-Noida Authority : Adv. UN singh

**For the RP : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.
Shaurya Shyam**

ORDER

IA-2680/2023 IA-2683/2023 IA-2687/2023:

List all the IAs for physical hearing on 27.07.2023.



**(L. N. GUPTA)
MEMBER (T)**



**(ASHOK KUMAR BHARDWAJ)
MEMBER (J)**